

## **Bureau of Energy Efficiency (Procedure for Conduct of Business of the Governing Council) Regulations, 2005**

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Whereas draft of the Bureau of Energy Efficiency, Procedure for conduct of Business of the Governing Council Regulations, 2004 was published vide notification No. 02/11(1)/03-BEE dt. 6.7.2004 in the Gazette of India, Extraordinary, Part III, Sec. 4 as required under sub-sec. (1) of Sec. 58 of the Energy Conservation Act, 2001 (52 of 2001) for the information of all persons likely to be affected thereby; And whereas notice was given that the said draft regulations will be taken into consideration together with any objection or suggestion received on or after the expiry of a period of forty five days from the date when the Gazette copies were made available; And whereas the Gazette copies of the said draft regulation were made available to the public on 6.7.2004; And whereas no objection or suggestion with respect to the said draft has been received within the period aforesaid; Now, therefore, in exercise of the powers conferred by sub-sec. (2) of Sec. 58 of the Energy Conservation Act, 2001 (52 of 2001), the Bureau of Energy Efficiency with the previous approval of the Central Governments. hereby makes the following regulations, namely :-

**1. Short title and commencement. :-**

**2. Definitions. :-**

**3. Date and time of meeting. :-**

**4. Notice of meeting. :-**

**5. Quorum and procedure at meeting. :-**

**6. Minutes of the meeting. :-**

**7. Conduct of business by the Committee. :-**